PENDING INDUSTRIAL DISPUTES

Written Answers

•149. Shri RATANLAL KISHORILAL MALVIYA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state the number of industrial disputes in central sphere between the employers and employees pending before the Supreme Court, High Courts, National Tribunal, Industrial Tribunals, Labour Courts and Conciliation Machinery as on 30th December. 1959?

THE DEPUTY MINISTER or LABOUR (SHRI ABID ALI) :

Supreme Court	13 .
High Courts	4
National Tribunals	2
Central Industrial Tribunals	44
Central Labour Courts	Nil
Conciliation Machinery	425

TRANSPORT VEHICLES AND PUBLICITY VANS

*155. SHRI JAI NARAIN VYAS: Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

(a) the number of transport vehicles including publicity vans, with the Dandakaranya Development Authority on the 1st April, 1960, and what staff has been engaged on their use; and

(b) whether all the vehicles and staff engaged on them are properly accommodated?

THE MINISTER OF REHABILIT^ TION AND MINORITY AFFAIRS (SHRI MEHR CHAND KHANNA): (a) 216 vehicles. 161 drivers and 70 cleaners were employed on them

(b) In the conditions prevailing In Dandakaranya, they have been accommodated mostly in tents and Basha type hutments.

to Questions MANUFACTURE OF HOSIERY NEEDLBS

*161. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether hosiery needles are being manufactured in India; and

(b) if so, whether their production can cope with the needs of the country?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) Yes, Sir.

(b) Not yet.

DISPLACED PERSONS FROM EAST PAKISTAN

*162. SHRI M. P. BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) the average number of displaced persons who came from East Pakistan per day during the months of January to June, 1960;

(b) how many of them have been rehabilitated; and

(c) whether any transit camps are being run for them?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) : (a) On an average, 28 persons.

(b) and (c). In accordance with the declared policy of the Government of India, persons migrating to India after 1st April, 1958 are not eligible to any rehabilitation assistance

MAINTENANCE OF MINISTERS' BUNGALOWS

*163. SHRI M. P. BHARGAVA: Will the Minister of WORKS, HOUSING AN» SUPPLY be pleased to state:

(a) the annual maintenance cost of the bungalows allotted to Ministers in Delhi;

(b) the average value of the furniture supplied by Government in each such bungalow; and